

**Escalation in ceasefire violations**

981. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:

- (a) whether there has been an escalation in ceasefire violations along the Line of Control on Indo-Pak border;
- (b) if so, the number of violations from January, 2018 onwards; and
- (c) steps taken by Government to protect the lives of civilians and jawans along the border?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) There have been 351 instances of Ceasefire Violations (CFVs) along the Line of Control (LC) under operational control of Army in Jammu and Kashmir in the current year. The month wise details of CVFs are as under:—

Sl. No.	Months (2018)	No. of Ceasefire Violations
1.	January	209
2.	February (till 21st February, 2018)	142

(e) Appropriate response to these ceasefire violations has been carried out wherever necessary. During ceasefire violations, the inhabitants of border villages, which are vulnerable to shelling / firing, are shifted to safer locations to prevent any loss of life. All arrangements are made to shift them to safer locations.

The defences along the border are periodically fortified to withstand attacks by continuous improvements in the defences to make them more robust and resilient.

**Ceasefire violations by Pakistan**

982. SHRI SANJAY RAUT: Will the Minister of DEFENCE be pleased to state:

- (a) whether ceasefire violations by Pakistani troops are increasing and whether terrorists and their handlers are creating various challenges within the country by adopting new tactics; and
- (b) if so, details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Details of ceasefire violations during the last and current year are as under:—

*Number of ceasefire violations*

Year	Along the line of Control in the State of Jammu & Kashmir (J&K) under operational control of Army
2017	860
2018	351

Terrorists and their handlers have resorted to the strategy of perpetration of violent acts to spread terror and bring about a sense of lawlessness in the State. The Security Forces are alive to these challenges and are tackling them in an effective manner. Besides, synergized intelligence based people friendly operations and goodwill measures and youth engagement programmes have resulted in motivating misguided youth to shun violence and join the mainstream.

**Modernisation of Ordnance Factories**

983. SHRIMATI SASIKALA PUSHPA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has undertaken any modernisation of the six Ordnance Factories located in the State of Tamil Nadu recently;
- (b) if so, details thereof; and
- (c) details of amount spent on modernisation of the Ordnance Factories located in the State of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) To keep pace with contemporary manufacturing technologies, Ordnance Factory Board (OFB) has undertaken modernisation of Ordnance Factories including the six factories located in the State of Tamil Nadu. In addition to modernisation of Plant and Machinery, capacity augmentation programme is also under way in three factories namely Heavy Vehicles Factory, Avadi, Engine Factory Avadi and Heavy Alloy Penetrator Project, Trichy.